COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA No.173 OF 2017IN APPEAL NO. 64 OF 2017 & IA NO. 174 OF 2017

Dated: 1st May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

National Energy Trading and Services Ltd. Appellant (s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. Vineet Tayal

Mr. Shashmat Agarwal

Mr. Mukesh Jain

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andely for R-1

<u>ORDER</u>

IA No.173 OF 2017

(Application for stay)

Respondents are stated to have been served on 24/25.04.2017. However, nobody is appearing for the Respondents. To give one more chance to the respondents to enter appearance, we adjourn the matter to <u>24.05.2017</u>. Till then, interim order passed by us on 12.04.2017 will continue. Learned counsel for the appellant shall serve a copy of this order on Respondent Nos. 2 to 5.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson